

However, because of the wider repercussions of such a step on employees of other Government Departments, the proposals, the proposal was not pursued. Instead the Government decided to grant an amount of Rs. 15 crores to be spent from Railway revenues for railwaymen's amenities and welfare over and above the amount provided in the 1977-78 budget for the purpose.

Fertilizer Plant in Kanpur

208. SHRI PARMANAND GOVINDJIWALA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is not a fact that a fertilizer plant in Kanpur is owned by Indian Explosive Limited, a foreign concern; and

(b) is it not also a fact that Government of India is providing Naphtha to it in preference to public sector fertilizer plants?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA)

(a) The fertilizer plant in Kanpur is owned by Indian Explosives Ltd., a company registered in India under Companies Act, 1956. M/s. Imperial Chemical Industries Ltd., of U. K. hold a majority of the shares in the paid up capital of the company.

(b) No, Sir.

अजमेर से कोटा को बड़ी लाइन

209. श्री एस० के० शारदा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या तीन दशक पूर्व अजमेर से कोटा तक बड़ी रेल लाइन बिछाने का निर्णय किया गया था और इसे अब तक न बिछाये जाने के क्या कारण हैं जबकि इस संबंध में सर्वेक्षण और मिट्टी बिछाने का कार्य पूरा किया जा चुका है; और

(ख) क्या सरकार का विचार इस रेल लाइन को तुरन्त बिछाने का है ?

रेल मंत्रालय में राज्य मंत्री (श्री जिव नारायण) : (क) और (ख). अजमेर से कोटा तक एक बड़ी लाइन बिछाने के लिए विगत में अनेक सर्वेक्षण किये गये हैं। अंतिम यातायात सर्वेक्षण 1957 में पूरा किया गया था। नवीनतम सर्वेक्षण रिपोर्ट के अनुसार इस परियोजना से इतना यातायात प्राप्त होने की आशा नहीं है जिस से यह अर्थक्षम बन सके अतः इसका निर्माण कार्य शुरू नहीं किया गया था।

Proposal to abolish First Class in Trains

210. SHRI SKARIAH THOMAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to abolish First Class compartments in trains; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

Earning of R.D.S.O.

211. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state how much did Research, Designs and Standards Organisation earn during the last three years; for inspection jobs from:

(a) foreign railways;

(b) private/public sector industries; and

(c) Indian Railways?